

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 16051-16052/2023

[Arising out of impugned final judgment and order dated 28-11-2023 in CRMNO No. 341/2020 28-11-2023 in CRMNO No. 777/2019 passed by the High Court of Himachal Pradesh at Shimla]

ADHIRAJ SINGH

PETITIONER(S)

VERSUS

YOGRAJ SINGH & ORS.

RESPONDENT(S)

(IA No.257406/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 02-12-2024 These petitions were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL**

**For Petitioner(s) Ms. Akriti Chaubey, AOR
Ms. Shradha Karol, Adv.**

**For Respondent(s) Mr. G. Arudhra Rao, Adv.
Mr. Karan Thakur, Adv.
Ms. Aayushi Mishra, Adv.
Mr. Athrva Kotwal, Adv.
Mr. Anant Kumar Vatsya, AOR**

**UPON hearing the counsel, the Court made the following
O R D E R**

1. Leave granted.
2. The appeals are allowed in terms of the signed order, which is placed on the file.

**(POOJA SHARMA)
COURT MASTER (SH)**

**(NAND KISHOR)
COURT MASTER (NSH)**